

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1141 of 2019

IN THE MATTER OF:

Parvesh Magoo

....Appellant

Vs.

IREO Grace Realtech Pvt. Ltd.

....Respondent

Present:

For Appellant: Ms. Sumbul Ismail, Advocate

**For Respondent: Mr. Saurabh Kalia, Mr. Sameer Chaudhary and
Ms. Saloni Purohit, Advocates**

O R D E R

09.01.2020: At request of Ms. Sumbul Ismail, Advocate representing the Learned Counsel for the Appellant on record stating that the Senior Counsel is held up in some other Court, under such inconvenience to appear before this Court today, exceeding the said request, the matter is adjourned to **10th January, 2020** under the caption 'For Admission (After Notice) (Part Heard)'. The Registry is directed to list the matter on the top of the list.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md